In the Central Administrative Tribunal Calcutta Bench

OA No.1025 of 1997

Present : Hen'ble Mr# D. Purkayastha, Judicial Member

Sankar Saraswati & Anra

Vs.

Eastern Railway

For the Applicant : Mr. N.K. Rey, Id. Advocate

For the Respondents: Mr C. Samaddar, Ld. Advocate

Heard on: 13.7.98

Date of Judgement: 13.7.98

ORDER

Id. Advecate Mr. Rey, appearing on behalf of the applicant, submits that the applicant does not want to proceed with the case. So, the case is disposed of an withdrawal.

(D. Purkayastha) Member(J)